

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001  
Ph: 23753942 Fax- 23753923

**Petition No. 27/RP/2017**

**Dated: 1.8.2017**

To

The Chief General Manager  
NLC India Limited,  
Commercial Department,  
Corporate office,  
Neyveli- 607801

Sir,

Subject: **Review Petition No. 27/RP/2017** - Review of Commission's order dated 3.5.2017 in Petition No. 255/GT/2014 regarding approval of tariff of CFBC Technology based Barsingsar Thermal Power Plant (2 x 125 MW) of NLC Ltd for the period 2014-19

**Ref:** Hearing dated 25.7.2017

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With reference to the above mentioned subject and in terms of the interim order dated 1.8.2017, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents on or before 28.8.2017:

- a) Value of total lignite transfer price for the year 2013-14 including the base transfer price of ₹755/ tonne (as allowed in order dated 14.3.2017 in Petition No. 227/MP/2015), clean energy cess, excise duty and other taxes and duties corresponding to the base transfer price of lignite.

You are requested to ensure the filing of the same within the due date mentioned. No extension of time shall be granted for any reason.

**Sd/-**  
B. Sreekumar  
Deputy Chief (Law)